

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 238 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhasttigarh State Power Generation Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh State Elec. Reg. Commission & Ors. ..Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) :

ORDER

Admit. Issue public notice to the parties. Dasti service is permitted. Post the matter on **10.11.2014.**

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson